

Health surveillance studies under the Mines Act, 1952

1158. DR. R. LAKSHMANAN: Will the Minister of MINES be pleased to state:

(a) whether National Institute of Miners' Health undertook health surveillance studies for occupational diseases and hazard monitoring of workplace, as required under Mines Act, 1952;

(b) if so, the details of studies undertaken during the last three years; and

(c) the details of recommendations made, if any?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI VISHNU DEO SAI): (a) and (b) Yes, Sir. National Institute of Miners' Health conducted studies in 103 mines during the last three years as per details provided below:-

No. of mines studied

| Year | Health Surveillance Studies | Hazard Monitoring studies |
|---------|-----------------------------|---------------------------|
| 2012-13 | 10 | 23 |
| 2013-14 | 18 | 21 |
| 2014-15 | 07 | 24 |

(c) The recommendations of the studies have been made available to respective Mine Managers for appropriate action. The key recommendations *inter alia* include:

- Notification of Diseases like Pneumoconiosis and Noise Induced Hearing Loss (NIHL) to the enforcement agency, namely, Directorate General of Mines Safety (DGMS).
- Repeat medical examination of suspected cases.
- Rehabilitation of workers suffering from Pneumoconiosis and NIHL.
- Examination by specialists of the workers suffering from diabetes, hypertension and lung function impairment etc.
- Installation of dust suppression measures and promotion of usage of personal protective equipments.
- Installation of permanent mobile lighting arrangements as per the norms prescribed by the DGMS.